

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 2
IA-1267/ND/2021
(IB)-1281(ND)/2018

IN THE MATTER OF:

B.D. Construction Co. ... Applicant/Petitioner

Vs

StrideAutoparts Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 15.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Liquidator : Mr.Neeraj Gupta, Ms.AnjanaVerma,
Mr.PankajKhetan, Advocates

ORDER

IA-1267/ND/2021:

This is primarily report filed by the Liquidator annexing the assets Memorandum and affidavit of the Liquidator along with the copy of minutes of 1st meeting of stakeholders of the Committee. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA is **disposed of**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)